

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **20.12.2024** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.25 AM**

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**Note: No Mention will be permitted without prior consent of the other side.**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Indevar Pandey, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 438/2024 For Stay IA No. 1194/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd. & Anr.	Ms. Madhupreetha Elango	
2.	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenaseenan
3.	Comp App (AT) (CH) (Ins) No. 342/2024 For Stay IA No. 930/2024	Boorugu Infra Projects Pvt. Ltd. In Consortium with Vishwanath Projects Limited & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holding Pvt. Ltd. & Anr.	Ms. Lily Francis	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2
4.	Comp App (AT) (CH) (Ins) No. 343/2024 For Stay IA No. 933/2024 To implead IA No. 1195/2024	<b>WITH</b> Boorugu Infra Projects Pvt. Ltd. In Consortium with Vishwanath Projects Limited & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holding Pvt. Ltd. & Anr.	Ms. Lily Francis	Mr. VVSN Raju- R1

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA. No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
6.	Comp App (AT) (CH) (Ins) No. 42/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj
7.	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

**10.30 AM**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024 For Condone Delay IA No. 1277/2024	CA. Mahalingam Suresh Kumar RP of Real Value Promoters Pvt. Ltd. Vs Ramaswamy Damodaran & 3 Ors.	Mr.AG Sathyararayana	Mr. Suhrith Parthasarathy For Caveator

**02.00 PM**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 For Urgent Hearing IA No. 1229/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & Anr.	Mr. VV Sivakumar	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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